

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 2787/2023- R-Plan IA 3363/2023
In C.P.(IB)/2742(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023

NAME OF THE PARTIES: - IA 2787/2023 Pravin R Navandar
V/s

Bprl Ventures BV
IA 3363/2023 Prio S.A

V/s
Pravin R. Navandar & Ors
IN THE MATTER OF
S Z Deshmukh & Co

V/s
VOVL Ltd

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Sr. Adv. Gaurav Joshi a/w Adv. Pratiksha Agrawal appeared for the RP. Sr. Adv. Mr. Ravi Kadam a/w Adv. Nirav Shah, Adv. Yash Momaya & Adv. Zaid Mansuri appeared for the Applicant in IA.No.3363/2023. Sr. Adv. Chetan Kapadia a/w Adv. Vivek Sharma, Adv. Madhan Kanoria, Adv. Anush Pathkar, Adv. Jeta Shree appeared for the CoC of VOVL. Sr. Adv. Ashish Kamat a/w Adv. Vivek Shetty, Adv. Nishant Upadhyay, Adv. Akhilesh Menezes appeared for BPRL Ventures BV. List this matter on **08.09.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)